

The Government of India have also decided to appoint a University Grants Committee and the constitution of the University Grants Committee is now under consideration.]

प्रो० अग्रवाल : क्या मैं यह जान सकता हूँ कि किस २ विश्वविद्यालय में मातृभाषा के मीडियम के जरिये काम शुरू हुआ है, जैसी कि सिफारिश की गई थी।

[Prof. Agarwal: May I know in which of the universities the recommendation regarding the adoption of the mother-tongue as the medium of education has been implemented?]

मौलाना आज़ाद : اس کے لئے نوٹس کی

ضرورت ہے -

[Maulana Azad: I require notice for that.]

Shri T. S. A. Chettiar: I am sorry to say that I have not been able to follow that.

Maulana Azad: I want notice.

Mr. Speaker: Does the hon. Member want a translation for the whole answer? I think that would take time. There is hardly four minutes now. It is better to put two more questions.

Shri T. S. A. Chettiar: I agree.

प्रो० अग्रवाल : क्या मैं यह जान सकता हूँ कि हिन्दुस्तान में कहीं भी कोई रूरल युनिवर्सिटी शुरू हुई है जैसी कि सिफारिश की गई है।

[Prof. Agarwal: May I know whether in pursuance of the recommendations a Rural University has been started anywhere in India?]

मौलाना आज़ाद : دہلی میں ایک چلتا

کالج کھولا گیا ہے اور ہمارے سامنے ایک

نقشہ ہے جس کی طرف ہم بڑھنا

چاہتے ہیں لیکن ابھی تک کوئی

یونیورسٹی نہیں کھلی ہے -

[Maulana Azad: A college known as Janata College has been opened in Delhi. We have before us a plan to follow. No university has, however, been started so far.]

Shri S. C. Deb: Is the Government contemplating any scheme for the improvement of the Secondary Education System?

مؤلانا آزاّد : ہاں گورنمنٹ ایک

کمیشن بننا چکی ہے جو اکتوبر سے کام

شروع کرنے والا ہے -

[Maulana Azad: Yes, Government have appointed a Commission which is expected to function from October.]

Shri S. C. Deb: Is the Government aware that this scheme is being discussed or is being contemplated in every State?

Mr. Speaker: Order, order. That does not arise.

श्री के० जी० देशमुख : क्या वजीर तालीम बता सकेंगे कि अमरावती का जो जनता कालिज है उस के मांग करने के बाद भी रिकगनीशन (recognition) नहीं दी गई ?

[Shri K. G. Deshmukh: Will the Minister of Education be pleased to state why the Janata College at Amraoti has not been granted recognition despite their request?]

Mr. Speaker: How does it arise? I think it is the Madhya Pradesh Government.

Shri K. G. Deshmukh: It is under University Commission, Sir.

Mr. Speaker: It has recommended?

Shri K. G. Deshmukh: The University Commission was asked by the College and it was not given.

Mr. Speaker: How does it arise here?

Shri K. G. Deshmukh: I wanted to know whether it is a fact.....

Mr. Speaker: You can refer to the report. Next question.

CENTRAL COMMITTEE ON CANTONMENTS

*179. Shri N. S. Jain: Will the Minister of Defence be pleased to state:

(a) whether the Central Committee on Cantonments presided over by Shri S. K. Patil, has submitted its report and if so, when;

(b) whether Government propose to publish the report and place it on the

Table of the House, and if so, when;

(c) when the Committee was constituted; and

(d) how many non-official witnesses were examined by the Committee?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes—on 15th November, 1951.

(b) The report is under print and will be placed on the Table of the House during its current session.

(c) The Committee was constituted on the 28th May, 1949.

(d) There was no personal examination as such. A questionnaire was sent out and over a thousand replies were received and examined.

Shri N. S. Jain: Was there any oral witness examined by the Committee?

Shri T. T. Krishnamachari: Presumably not.

Shri N. S. Jain: May I ask whether the Government propose to bring any legislation in line with the recommendations of the report?

Shri T. T. Krishnamachari: One of the recommendations of the Committee deals with a certain kind of legislative proposals and it is the intention of Government to amend the Cantonments Act before long.

Seth Govind Das: Is the amending Bill expected to come in this session or later on?

Shri T. T. Krishnamachari: Possibly not during this session. I am not able to give a definite answer.

DIRECTORATE OF LANDS AND CANTONMENT

180. Shri N. S. Jain: Will the Minister of Defence be pleased to state what amount is being spent annually for the maintenance of the Directorate of Lands and Cantonment, in all the three commands?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): About Rs. 9 lakhs per year.

Shri N. S. Jain: Are the Government sure that the hands of the Directorate of Lands and Cantonment are full with the business which they have to transact?

Shri T. T. Krishnamachari: I cannot catch the question, Sir?

Mr. Speaker: He wants to know whether the Government have made themselves sure that the Directorate has sufficient work on hand.

49 P.S. Deb.

Shri T. T. Krishnamachari: The answer is obvious. They have got work and if the work is not enough to keep them going, Government would think of liquidating the department.

Shri N. S. Jain: Is it the intention of Government to effect economy in this Department?

Mr. Speaker: The question hour is over.

Short Notice Question and Answer

EXPORT OF WHEAT TO PAKISTAN

Shri Sinhasan Singh: (a) Will the Minister of Food and Agriculture be pleased to state whether Government have decided to give wheat to Pakistan and if so, whether it would be Indian wheat or foreign imported one?

(b) Is India's wheat position such that it can export wheat to other countries?

(c) What amount of wheat is proposed to be sent to Pakistan and on what conditions?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). There is no question of India giving away wheat to Pakistan or exporting it to other countries. Pakistan is in urgent need of wheat and we offered to divert from the high seas to Karachi four cargoes of India bound wheat to help Pakistan tide over their immediate need. I may mention that we have paid the full market price in America for this wheat. The transaction is intended merely to make immediate supplies available to Pakistan, while we arrange replacement of the diverted quantities on a "no profit no loss" basis. Two of the ships covered by this offer have already arrived in Bombay since the negotiations started and therefore, it is now a question of diversion of only two cargoes. Since this diversion will result in improvement in Pakistan's wheat stocks, we expect that they will be able to make available to us some of their surplus rice.

Shri Sinhasan Singh: What is the condition about the giving of rice? Will it be given at the price at which we are giving wheat or a lower price?

Shri Karmarkar: It is on a no profit no loss basis.

Dr. Ram Subhag Singh: May I know the time when Pakistan approached the Government of India for diversion of this wheat?

Shri Karmarkar: Recently.